

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 224/252/ND/2018

Under Section: 252

In the matter of:

Scoat Performance Coating Pvt. Ltd.

....Appellant

Vs.

ROC & Another

....Respondent

Order delivered on 19.09.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant

: Mr. Rahul Ahuja, Adv.
Mr. Anshuj Dhingra, Adv.
Mr. Kartik Sethi, Adv.

For the ROC

: Ms. Kusum Yadav,
Company Prosecutor

For the IT

: Ms. Vibhooti Malhotra, St. Counsel
with Ms. Kriti Sinha, Adv.

ORDER

Order reserved.

Mukesh


**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**